



**Hon'ble Justice Dr. (Mrs.) Shalini Shashank Phansalkar-Joshi**

**B.A. (Hons.), LL.M., Ph.D.**

**From 01.01.2015 till date**

Born on 6th February, 1957. Completed schooling and graduated in English (Special) at Karad, Dist. Satara. Did Law from ILS Law College, Pune and Masters in Law from University of Pune. Was awarded Ph.D. in Law by Pune University in 2004 and enrolled as an Advocate on 6th November, 1980 and practised in Civil and Criminal matters. Joined the Judicial Services in 1988 and served as Civil Judge, Junior Division, Judicial Magistrate, First Class, with additional charge of Principal Magistrate of Juvenile Justice Board at Thane, Joint Director of Maharashtra Judicial Academy from 2009 till 2012 and Principal Judge, City Civil and Sessions Court, Greater Bombay from June, 2013 to April, 2014. Assumed Office of the Registrar General of Bombay High Court in April, 2014 and elevated as an Additional Judge of the Bombay High Court on 1st January, 2015.

\* \* \* \* \*

*Source: All India Reporter, Issue April 2015, Page. 19.*